

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NATHELLA SAMPATH JEWELRY PRIVATE LIMITED Date of Commencement of Liquidation: 02-03-2020; List of Stakeholders as on Date: 12-10-2023; Name of IP: Mr. S. Palaniappan; Process Number: 1; Last 5 digit of registration number: 11207

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1343646	1	1343646				NA
2	Liquidation costs incurred till date	1	1402101	1	1402101				NA
3	Secured financial creditors	3	4501308719	3	4499372013	0	1936706	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	11	82339809	10	66777116	0	15562693	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	1	18808232	1	18808232	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	6	70334883	6	70334883				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	49	333675624	46	313414346		20261277		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1021	332751015	576	240341197		92409818		<a href="#">Annexure 9</a>
Total		1093	5341964029	644	5211793534	0	130170494	0	